

Allocation of loans by LIC and GIC

3795. SHRIMATI GEETA MUKHERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the allocation of loans sanctioned by the Life Insurance Corporation and the General Insurance Corporation decreased from Rs. 90.19 crores in 1984-85 to Rs. 86.30 crores in 1985-86;

(b) if so, the details thereof and the reasons therefor; and

(c) the allocation proposed for the year 1986-87 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The LIC and GIC allocations for Socially Oriented Programmes in the State Plan are as under :

1984-85	...	Rs. 339.48 crores
1985-86	...	Rs. 382.96 crores

For the year 1986-87, Planning Commission have allocated Rs. 418.16 crores from LIC and GIC, in regard to the above.

Bank Robberies

3796. SHRI GURUDAS KAMAT : Will the Minister of FINANCE be pleased to state :

(a) the number of bank robberies that took place during 1984 and 1985 and the amount involved therein separately, year-wise;

(b) the number of cases solved and the number of cases pending so far; and

(c) whether security arrangements in banks have been stepped up ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) As per reports received from commercial banks by Reserve Bank of India, the number of bank robberies/dacoities and

the amount involved therein for 1984 and 1985 are given below :

Year	No. of bank robberies/dacoities	Amount involved (in lakhs of rupees)
1984	85	145.03
1985	78	163.32

(Data provisional)

(b) The present data collection system does not yield year-wise information regarding number of cases solved and number of cases pending. However, the RBI has reported that for the period 1970 to 1985, out of 356 cases of bank robberies/dacoities, 75 cases have been solved.

(c) The State Governments are primarily responsible for the maintenance of law and order and have been requested to take suitable preventive measures for curbing the incidents of bank dacoities/robberies. A High Power Working Group was earlier set up by the Government to critically review security arrangements in banks and to make suggestions for improvements therein. As recommended by the Working Group, banks have, inter-alia, appointed Chief Security Officers to advise the management on security measures. On the advice of the Chief Security Officers, the banks have identified vulnerable branches and have taken measures to strengthen the security of the premises and posting of security guards in a phased manner. The Government had also convened a meeting of the Chief Security Officers of public sector banks and the need for tightening the various security measures within the bank premises was reiterated. At this meeting the banks have been advised to classify their bank branches according to the risk and make improved security arrangements in branches with high risk.

CBI raids on Bank Officials

3797. SHRI GURUDAS KAMAT: Will the Minister of FINANCE be pleased to state the total number of raids conducted by the Central Bureau of Investigation on officers of nationalised banks during the last three years, year-wise, separately ?